

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2017,**  
**APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016 AND**  
**APPEAL NO. 208 OF 2017 & IA NOs. 352 & 354 OF 2017**

**Dated: 16<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 55 OF 2017**

**In the matter of:**

<b>M/s Lintax Marketing Services Pvt. Ltd. &amp; Ors.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Haryana Electricity Regulatory Commission &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Akshay Ringe

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1  
Mr. Aditya Singh for R.2

**APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016**

**In the matter of:**

<b>M/s ACME Panipat Solar Power Pvt. Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Haryana Electricity Regulatory Commission &amp; Anr.</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1  
Mr. G. Umapathy  
Mr. Aditya Singh  
Ms. R. Mekhala for R-2

**APPEAL NO. 208 OF 2017 & IA NOs. 352 & 354 OF 2017**

**In the matter of:**

**Virender Rawal & Ors.**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh for R-2

**ORDER**

List these matters for further hearing on **22.10.2018**, as agreed by the learned counsel appearing for both the parties.

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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